

(20)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/201-203/ CAA/2017  
NAME OF THE TRANSFEROR : ODISHA CEMENT LTD & 4 ORS  
NAME OF THE AMALGAMATING CO : DALMIA BHARAT LTD  
NAME OF THE TRANSFEREE : DALMIA CEMENT (BHARAT) LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① Mr. P. H. - ARVINDH PANDIAN  
(Senior Counsel)  
for PAWAN JHABAKH &  
ABISHEK RAMAN  
(9686603576)

COUNSEL FOR THE  
APPLICANTS

*Abhishek Ramani*

**ORDER**

Counsel for the Petitioner present and prayed for time to make submissions. At request, time is enlarged. Put up on **23.11.2017 at 10.30 A.M.**

- Sel -  
MEMBER (TECHNICAL)  
ghk

- Sel -  
MEMBER (JUDICIAL)